

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1218
ANSWERED ON:08.08.2011
NOMADIC TRIBES
Kateel Shri Nalin Kumar;Singh Shri Ganesh

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the scheme being implemented by the Government for the welfare of nomadic tribes;
- (b) where there is any provision for provide reservation to such nomadic tribes in Government jobs; and
- (c) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT(SHRI D. NAPOLEON)

- (a) A provision of Rs.5.00 crore has been made for a new scheme for Educational and Economic Development of Denotified and Nomadic Tribes for the year 2011-12.
- (b) & (c) Reservation in Central Government services is provided to Scheduled Castes, Scheduled Tribes, Other Backward Classes, Persons with Disability and Ex-servicemen. There is no provision of reservation specifically for the nomadic tribes.